

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3039**

TO BE ANSWERED ON FRIDAY THE 09th AUGUST, 2024

Electoral Bond

3039. Smt. Mala Roy:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has any plan to bring any law regarding electoral bonds for political party funding;
- (b) if so, the details thereof; and
- (c) if not, the alternative/substitute being considered for funding of political parties to contest Lok Sabha/Assembly Elections?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE
IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a): No.

(b): Does not arise.

(c): No such proposal is under consideration of the Government.
